

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 186 of 1995

Wednesday, this the 15th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. Charles Robert,
Catering Inspector,
Kerala Express,
Southern Railway,
Trivandrum. .. Applicant

Vs.

1. Additional Divisional Commercial
Manager, Southern Railway,
Trivandrum.

2. Divisional Commercial Manager,
Southern Railway,
Trivandrum Division. .. Respondents

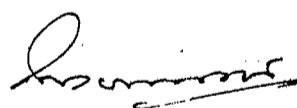
By Advocate Mr. TPM Ibrahim Khan

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Neither applicant nor his counsel is present nor has any representation been made for either. The Original Application is dismissed. No costs.

Dated the 15th February, 1995


SP BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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